

**Shri Kodiyam:** Pending agreement of the concerned parties to reactivate the International Commission for Supervision in Laos, may I know whether there is any interim proposal to send neutral observers to that country?

**Shri Jawaharlal Nehru:** There are many proposals.

**Shri Joachim Alva:** There has been a reappraisal of the situation in Washington since President Kennedy has been installed in office. He has also had the benefit of consulting his own Ambassador last week. May I know whether there has been any change from the time the critical situation in Laos started in the U.S. attitude in regard to the setting up of the International Commission?

**Shri Jawaharlal Nehru:** I believe it is true that the new administration in the United States has been considering these various important problems and have been evolving what might be called new policies, but it is not clear to me yet what the new policy in regard to Laos is.

सहो पाउरुज का चेरमिन हे ओर बरुताने  
दल्लेसुसु हे लुसु के सुमले  
मेन असे केसे कुओरु केा केा हे  
[हेरु अे चेरुमेन]

**श्री जवाहरलाल नेहरू :** सवान में समझ नहीं पाया है। अगर जरा और मुक्तसिर कहें तो ज्यादा समझ में आये शायद।

**Mr. Speaker:** Next Question. Now, Question No. 3.

**Shri S. M. Banerjee:** May I request that Question No. 12 may also be taken up along with this?

**Shrimati Maftda Ahmed:** May I submit that Question No. 22 may also be taken up along with this question?

**Shri Harish Chandra Mathur:** The three questions are very different from each other. If they are clubbed together, it would become difficult to ask supplementary questions.

**Mr. Speaker:** Let the hon. Minister reply to Question No. 3. Then, let us see.

#### Naga People's Convention



Shri Harish Chandra Mathur:  
Shrimati Ila Palchoudhuri:  
Shri S. A. Mehdi:  
Shri Ram Krishan Gupta:  
Shri Vidya Charan Shukla:  
Shri Shree Narayan Das:  
Shri Radha Raman:  
Shrimati Maftda Ahmed:  
Shri Prakash Vir Shastri:  
Shri S. M. Banerjee:  
Shri Pangarkar:  
Shri D. C. Sharma:  
Shri Hem Barua:  
Shri Ajit Singh Sarhadi:  
Shri Bibhuti Mishra:  
Shri Pahadia:  
Sardar Iqbal Singh:

Will the Prime Minister be pleased to state:

(a) what progress has been made in implementing the agreement with Naga People's Convention;

**श्री स० सु० तारिक:** क्या यह दुरुस्त है कि लाओस को एक ऐसा इताका करार दिया गया है कि अगर लाओस में किर्मा किरम का फिमाद बरगा हो तो मीटो पावर्म उममें सुदाखनत करेगो और अगर यह दुरुस्त है तो मैं जानना चाहता हूँ कि दुरुस्त बरतानिया जो मीटो पावर्म का चेरमिन है और बरतानिया दिलचस्पी रखता है लाओस के मामले में, उसे कैसे गबारा किया गया है एन ऐ चेरमिन ?

[कहा ये दरुस्त हे के लुसु कु अेक  
अेसा एले करार देा केा हे के अर लुसु  
मेन कुसी कुसु का सुसा बरुा हे  
सहो पाउरुज अस मेन मुदाखलत करुके  
ओर अरु ये दरुस्त हे तु मेन केा  
केलुके हेन के कुकुमेसु बरुताने कु

(b) what renewed steps are being taken to deal with Naga Hostiles more effectively; and

(c) whether those who raided Convention President's House have been brought to book?

**The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika):** (a) A Regulation to make transitional provisions for the administration of Nagaland was promulgated on the 24th January last. Under this Regulation, an Interim Body of 45 members chosen by election from the tribes in Nagaland and an Executive Council of not more than 5 members are to be set up to assist and advise the Governor of the administration of Nagaland. The Interim Body is due to be inaugurated by the Governor of Assam in the next few days.

(b) Patrolling has been intensified. More villagers are voluntarily coming forward to give information about the hostile movement. Some underground agents of the hostiles have also been arrested and will be dealt with according to law.

(c) It was not possible to effect their arrest as they disappeared in the jungle immediately after their "raid".

**Shri Harish Chandra Mathur:** May I know whether Government have reoriented their policy regarding the question of dealing with the hostiles who continue to make more trouble now, and if so, may I know the firm line of action which Government are going to take to deal with them?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** I do not think there has been any reorientation of the policy as such. The basic policy remains the same. As the answer to this question has pointed out, there were certain agreements arrived at with the Naga People's Convention which consisted of representatives of the elected body, and we are giving effect to them. This is the first step. Other steps will follow.

As for dealing with the hostiles, we are dealing with them also on the military plane. These are the two aspects of it. And the rest is the implementation or the various details of implementation of these policies.

**Shri Vidya Charan Shukla:** With reference to part (b) of the question, may I know what efforts Government have made to get back the three or four of our airmen who are still held as captives by the Nagas, and whether any progress has been made in this matter?

**Mr. Speaker:** I think that is the subject-matter of Question No. 22.

**Shri Vidya Charan Shukla:** Part (b) of this question refers to the activities of the hostile Nagas.

**Shri Jawaharlal Nehru:** The efforts can only be on the military plane. In fact, any effective steps can only be on that plane, and I can hardly indicate them. But I regret to say that these efforts have not succeeded yet, that is, those airmen are still in the custody of the hostiles.

**Shri S. A. Mehdi:** May I know whether there has been any change in the attitude of these hostiles or the other Naga people after this Ordinance?

**Shri Jawaharlal Nehru:** There is no change in the last few days. I think, day after tomorrow, this new order in the Nagaland is going to be inaugurated. It was to have been inaugurated yesterday, but the Naga leaders came to the conclusion that yesterday was not an auspicious day. So, it is postponed for three days, and I think it is going to be inaugurated on the 18th instt.

**Shrimati Masida Ahmed:** In view of the fact that the Naga People's Convention representatives assured the Government of India that acceptance of their demand would help them to pacify the hostiles. In this context, may I know whether Government are aware of the latest declaration made by the president of the Naga People's

Convention on 2nd February in Shillong that there cannot be any question of persuading the hostiles, and 'if they wanted to fight, it would be given'? And when the interim administration is going to function shortly, may I know who will be directly responsible to curb the hostiles, the advisory council or the Government of India?

**Shri Jawaharlal Nehru:** I had not particularly seen that report of the statement of Dr. Imkongliba Ao. But, I suppose that what the hon. lady Member has read out confirms what he had said previously, that is to say, apparently, he has said that these hostiles will have to be dealt with sternly, both by Government and by them. I cannot divide the authority. Essentially, it is a matter for the Government and the military forces to deal with—people who fight have to be dealt with in that way—and from that very statement it appears that the Naga Convention people will support them.

**Shri Raghunath Singh:** Since the acceptance of the demand for a Nagaland, may I know whether the cases of arson, looting and killing have increased?

**Shri Jawaharlal Nehru:** Yes, there have been quite a number of cases like this, following that, and possibly as a result of that. That is, one may consider them as acts of desperation, because the change has come in and they want to put difficulties in the way, if we may interperit it in that way. It is a fact that there have been a number of petty cases like this.

**Shri Hem Barua:** May I know whether Government have taken steps by now to ascertain the truth of the news item that appeared in *The Sunday Observer* of the 4th December, 1960, to the effect that through the Indo-Burma border, China is giving machine-guns here and ammunitions there to the Naga hostiles, and if so, what is the information of Government in this regard?

**Shri Jawaharlal Nehru:** No, I am not aware. We have no proof of any arms like that coming to the Nagas from China.

**राजा महेश्वर प्रताप :** क्या मैं पूछ सकता हूँ कि जो अंग्रेजी पादरी लाहव आए थे और जो कीर्ती के नुमायन्दे थे, उनका क्या अलग पड़ा है और पड़ सकता है हमारे इस मामले पर ?

**श्री जवाहर लाल नेहरू :** हमारे ऊपर तो कोई अलग पड़ा नहीं, और लोगों के ऊपर क्या अलग पड़ा है उनका मैं जवाब दे नहीं सकता ।

**Shri P. C. Borooah:** May I know whether Government have any information to the effect that most of the Nagas who appear outwardly loyal are actually supporters of the hostiles?

**Shri Jawaharlal Nehru:** That statement can hardly be true. Otherwise, they would not have gone through the trouble of having tribal elections for this Convention; and now, the other elections have taken place for the advisory council.

**Shri Hem Barua:** May I know the reasons for this intensification of the activities of the hostiles of late? Is it because they do not support...

**Mr. Speaker:** The hon. Minister has already replied that they are trying to do this in a spirit of desperation so as to prevent the inauguration of the Interim Body.

**Shri Hem Barua:** That means that they do not support this new set-up...

**Mr. Speaker:** That is not to be argued out during the Question Hour.

**Shri Harish Chandra Mathur:** May I know whether there is any demarcation of duties and responsibilities between the Central Government and the Governor of Assam in dealing with the hostile Nagas, and whether it is a fact that the Governor feels sometimes hesitant in taking action, not knowing the mind of the Centre?

**Shri Jawaharlal Nehru:** There is no demarcation. The Governor as the agent of the Central Government carries them out.

**Shri Kalika Singh:** May I know the approximate number of Naga people who are still opposed to the ushering in of the new State of Nagaland?

**Shri Jawaharlal Nehru:** We have not had a census of it.

**Mr. Speaker:** Question No. 3. Shri Prakash Vir Shastri.

**Shri Khushwaqt Rai:** May I request that you may allow Question No. 38 also to be answered along with Question No. 3?

**Mr. Speaker:** Are the two questions connected?

**Shri Raghunath Singh:** Question No. 23 dealing with the China-Bhutan border may also be answered with these.

**Mr. Speaker:** Question No. 38 deals with fresh Chinese incursions into Indian territory.

**Shri Jawaharlal Nehru:** There is no connection between them.

**Mr. Speaker:** Shri Prakash Vir Shastri.

### भारत-चीन सीमा-विवाद

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श्री प्रकाशवीर शास्त्री :  
पंडित झा० ना० तिबारी :  
श्री बी० चं० शर्मा :  
श्री भक्त दर्शन :  
श्री अर्जुन सिंह भदौरिया :  
श्री राम कृष्ण गुप्त :  
श्री प्र० गं० देव :  
श्री ल० अ० मेहता :  
श्री श्रीनारायण दास :

श्री राधा रमण :  
श्री बिद्या चरण शुक्ल :  
श्री पहाडिया :  
श्री छास्रर :  
श्री बाजपेयी :  
श्री अजीत सिंह सरहदी :  
श्री सूपकार :  
श्री शिम्बन लाल सक्सेना :  
श्री लक्षवक्त राय :  
श्री विश्वनाथ राय :  
श्री प्र० चं० बरुआ :  
श्री मो० ब० ठाकुर :  
श्री हेम बरुआ :  
श्री प्र० के० देव :  
श्री बीरेन्द्र बहादुर सिंह जी :  
श्री कालिका सिंह :

क्या प्रधान मंत्री यह कानून की कृपा करेंगे कि :

(क) भारत-चीन सीमा-विवाद के सम्बन्ध में रंगून में चल रही बातचीत समाप्त होने के बाद क्या कोई और प्रगति हुई है;

(ख) क्या बातचीत बिल्कुल खत्म कर दी गई है अथवा उसके किमी और रूप में आगे बढ़ने की संभावना है;

(ग) क्या सरकार भारत-चीन-सीमा-विवाद को हल करने के लिये पहले हुई बैठकों का सारांश भ्रमा-पटल पर रखेगी; और

(घ) इस सम्बन्ध में कुल कितनी बैठकें हुई और उन पर कितना व्यय हुआ ?

बैदेशिक कार्य उपमंत्री (श्रीमती लक्ष्मी मेनन) : (क) में (ग). सरकारी दलों ने जो रिपोर्ट पेश की थी, उसे १४ फरवरी, १९६१ को सदन की मेज पर रख दिया गया है। सरकार यह विचार कर रही है कि इस मामले में आगे क्या कदम उठाए जायें।